

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

ORIGINAL PETITION (CIVIL) NO.856 OF 2020

PETITIONERS/RESPONDENTS/ PLAINTIFFS

1. LAMS MARKETING (P) LTD.,
REP. BY ITS MANAGING DIRECTOR, JABRI SHAMSEER LULU,
NASEEM BUILDING, THRIKKANDIYUR AMSOM,
KUMARAMANGALAM DESOM, TIRUR
2. JABRI SHAMSEER LULU, AGED 36 YEARS,
S/O. SAIDALAVI, KUNNATH PARAMBIL HOUSE,
CHERIYAMUNDAM AMSOM, THALAKKADATHUR DESOM, TIRUR TALUK,
MALAPPURAM DISTRICT.

BY ADV. ABHILASH K.N

RESPONDENT/PETITIONER/DEFENDANT

MUHAMMAD MUSTHAFA, REP. BY POWER OF ATTORNEY AGENT NAJLA,
MEDAPARAMBIL HOUSE, THEMMAAN KUTTOOR AMSOM,
DESOM AND POST, TIRUR TALUK, MALAPPURAM DISTRICT,
PIN-676101

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

OP(C) No.856 of 2020

Dated this the 15th day of May, 2020

O R D E R

Heard the learned counsel for the petitioners.

Issue notice to the respondent by e-mail and speed post.

There shall be an interim order of stay of operation of Ext.P5 order for a period of two weeks.

Post after vacation.

ASHOK MENON
JUDGE

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P1:- TRUE COPY OF THE PLAINT IN OS NO.39/2014 ON THE FILES OF SUBORDINATE JUDGE'S COURT, TIRUR, MALAPPURAM DISTRICT

EXHIBIT P2:- TRUE COPY OF IA NO.816/2014 IN OS NO.39/2014 ON THE FILES OF SUBORDINATE JUDGE'S COURT, TIRUR, MALAPPURAM DISTRICT

EXHIBIT P3:- TRUE COPY OF THE ORDER DATED 23.06.2014 IN IA NO.887/2014 IN IA NO.814/2014 IN OS NO.39/2014 ON THE FILES OF SUBORDINATE JUDGE'S COURT, TIRUR, MALAPPURAM DISTRICT

EXHIBIT P4 :- TRUE COPY OF THE ORDER DATED 25.07.2014 IA NO.1297/2014 IN OS NO.39/2014 ON THE FILES OF SUBORDINATE JUDGE'S COURT, TIRUR, MALAPPURAM DISTRICT

EXHIBIT P5:- TRUE COPY OF THE ORDER DATED 17.03.2020 IN IA NO.1645/2017 IN OS NO.39/2014 ON THE FILES OF SUBORDINATE JUDGE'S COURT, TIRUR, MALAPPURAM DISTRICT.